GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2752 ANSWERED ON 17.03.2022

ELECTRIFICATION OF HOUSEHOLDS UNDER SAUBHAGYA

†2752. SHRI UDAY PRATAP SINGH:

Will the Minister of POWER be pleased to state:

- (a) the details of the steps taken by the Government to electrify all the houses in the country under Pradhan Mantri Sahaj Bijli Har-Ghar Yojana (SAUBHAGYA), State/UT-wise;
- (b) whether the Government is selecting the beneficiaries for free electricity connection under the said yojana through the Socio-Economic and Caste Census (SECC)-2011;
- (c) if so, the details of the intended beneficiaries, State-wise;
- (d) the action plan/yojana of the Government to electrify those households which could not figure in the SECC list; and
- (e) the quantum of funds allocated and utilised for Madhya Pradesh under the said yojana during the last three years and the current year?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a): Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. The Steps taken by the Government are as under:
 - i. Launching of Saubhagya, Strategy Formulation workshops in the States to give impetus to quick start the programme.
 - ii. Establishing camps in villages/ cluster of villages wherein public representatives (MLAs, MPs, Gram Pradhans) for creating awareness amongst public at large and for on spot registration.
- iii. Infrastructure Support-Additional Infrastructure worth Rs.14,270 Crore for electrification of households under Saubhagya, adequate funding provided to the States by Government of India.
- iv. Communication plan, 24*7 'One nation One number' toll-free helplines 1912, 1800-121-5555, special campaign 'Saubhagya Rath' for creating awareness and all media options viz. print media, radio, television, social media (Facebook, twitter etc.).

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- v. Flexibility to States in mode of implementation (Departmental/Turnkey/Semiturnkey).
- vi. A comprehensive Web portal 'saubhagya.gov.in' developed and DISCOMs were provided access for updating of progress on the portal for day-to-day monitoring.
- vii. Coordination with Indian Electrical & Electronics Manufacturers' Association (IEEMA) to ensure speedy supply for completion of targets.
- viii. To facilitate availability of adequate skilled manpower with requisite skill, coordination with Ministry of Skill Development and Entrepreneurship (MSDE) for training the workforce.
 - ix. More than 350 Engineers viz. Gram Vidyut Abhiyantas (GVAs) were deployed in monitoring and the expeditious implementation of projects.
 - x. Helicopters and support from the Indian Railways were instrumental in transporting the essential goods to the unexplored geographies.
 - xi. Monitoring & Reviews at all levels of the Government with the States and Distribution utilities.
- (b) to (d): The prospective beneficiary households for free electricity connections under the scheme were identified using Socio Economic Caste Census (SECC) 2011 data so that all economically poor households can be benefited under this scheme.

Since the scheme envisages universal household electrification, any un-electrified households not found eligible as per SECC data had also been provided electricity connection. For such households, an amount of Rs.500 per household for release of connection was to be recovered by the DISCOMs/Power Departments in ten (10) installments of Rs. 50 each, along with electricity bills. Under Saubhagya scheme, as on 31.03.2021, all the States have reported 100% electrification of all the willing unelectrified households and total 2.86 crore households excluding SECC beneficiaries have been electrified since the launch of Saubhagya. State-wise details are present in Annexure.

(e): The quantum of funds released and utilised for Madhya Pradesh under Saubhagya Scheme during the last three years and the current year are as follows:

Rs. in Crore

Grant Released to the Madhya Pradesh State under Saubhagya							
2018-19	2019-20	2020-21	2021-22 (as on 31.01.2022)	Total	Utilized		
147.1	-	6.3	88.6	242.0	100%		

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) TO (d) OF UNSTARRED QUESTION NO. 2752 ANSWERED IN THE LOK SABHA ON 17.03.2022

State-wise electrification of households since launch of Saubhagya Scheme / Additional Sanction and Achievement under DDUGJY

ORIGINAL SANC	ADDITIONA SANCTIONS ALLOWED UNDER SAUBHAGYA		FURTHER ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY							
Name of the States	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Saturation certificate date	No. of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021	Discom	Date of sanction	Fund Sanctioned (Rs. In Cr.)	Households Sanctioned	Cumulative Achievement as on 07.03.2022	Grand Total
Andhra Pradesh*	181,930		0	181,930						181,930
Arunachal Pradesh	47,089	12-Mar-19	0	47,089	APDA	02.08.2021	39.3	7859	0	47,089
Assam	1,745,149	24-Jan-19	200,000	1,945,149	APDCL	13.07.2021	1718.19	480249	381507	2,326,656
Bihar	3,259,041	25-Oct-18	0	3,259,041						3,259,041
Chhattisgarh	749,397	17-Aug-21	40,394	789,791	CSPDCL	02.08.2021	82.85	21981	2577	792,368
Gujarat*	41,317		0	41,317						41,317
Haryana	54,681	7-Dec-18	0	54,681						54,681
Himachal Pradesh	12,891	30-Nov-18	0	12,891						12,891
Jammu & Kashmir	377,045	27-Oct-18	0	377,045						377,045
Jharkhand	1,530,708	26-Dec-18	200,000	1,730,708						1,730,708
Karnataka	356,974	31-Jan-19	26,824	383,798						383,798
Ladakh	10,456	27-Oct-18	0	10,456						10,456
Madhya Pradesh	1,984,264	22-Oct-18	0	1,984,264	MPPoKVVCL	02.08.2021	264.4	99722	0	1,984,264
Maharashtra	1,517,922	27-Dec-18	0	1,517,922						1,517,922
Manipur	102,748	20-Dec-18	5,367	108,115	MSPDCL	02.08.2021	100.98	21135	0	108,115
Meghalaya	199,839	24-Jan-19	0	199,839	Power Deptt.	02.08.2021	35.05	7009	488	200,327
Mizoram	27,970	24-Nov-18	0	27,970						27,970
Nagaland	132,507	18-Dec-18	n	132,507	Power Deptt.	13.07.2021	2.1	420	401	132,908
Odisha		31-Dec-18		· · · · · · · · · · · · · · · · · · ·	_ 3p.c.	. 3.07.12021		720		2,452,444
	·	2. 230 .0		· · · · · · · · · · · · · · · · · · ·						912
	Name of the States Andhra Pradesh* Arunachal Pradesh Assam Bihar Chhattisgarh Gujarat* Haryana Himachal Pradesh Jammu & Kashmir Jharkhand Karnataka Ladakh Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Part	Name of the States	Name of the States	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Name of the States	Name of the States	Name of the States	Name of the States Name of

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21	Punjab	3,477	13-Dec-18	0	3,477						3,477
22	Rajasthan (Jaipur)	1,862,736	16-Oct-18	212,786	2,075,522	AVVNL, JVVNL, JDVVNL	13.07.2021	1022.4	210843	48714	2,124,236
23	Sikkim	14,900	26-Nov-18	0	14,900						14,900
24	Tamil Nadu*	2,170		0	2,170						2,170
25	Telangana	515,084	14-Nov-18	0	515,084						515,084
26	Tripura	139,090	27-Nov-18	0	139,090						139,090
27	Uttar Pradesh	7,980,568	31-Dec-18	1,200,003	9,180,571	DVVNL, MVVNL, PuVVNL	13.07.2021	836.31	334652	0	9,180,571
28	Uttarakhand	248,751	30-Nov-18	0	248,751	-				-	248,751
29	West Bengal	732,290	26-Nov-18	0	732,290						732,290
Total		26,284,350		1,885,374	28,169,724	-	-	4,102	1,183,870	433,687	28,603,411

^{*}Electrified prior to Saubhagya and not funded under Saubhagya.
